

- (b) if so, the details thereof;
- (c) whether Government is looking into the matter;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) to (e) Out of Rs.209.71 crores of estimates received from the Government of Maharashtra under Annual Plan 2012-13, estimates amounting to Rs.44.90 crores have already been sanctioned. The remaining estimates are at various stages of process. Review meetings are held regularly in the Ministry at various levels to review the sanction status.

RFID and high security registration plates

609. SHRI PRAKASH JAVADEKAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that the Radio Frequency Identification (RFID) chips are being installed with the high security registration plate;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether it is also a fact that under Motor Vehicles Act there is no provision for installing RFID chips in vehicles and the licence plate;
- (d) if so, the reasons therefor; and
- (e) whether Government has analyzed any privacy risk in installation of RFID in vehicles and registration plates?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) to (e) Fitment of High Security Registration Plates is mandatory under Rule 50 of Central Motor Vehicles Rules, 1989 (CMVRs). A draft notification proposing to insert a new rule 138A in CMVRs so as to provide for installation of RFID tags on certain categories of vehicles has been issued by the Ministry on 3rd October, 2012 inviting objections and suggestions from the public.

Road accidents

610. SHRI H.K. DUA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state: